

NOTICE

(Regarding the constitution of Panel of Advocates of District Legal Services Authority, Yamuna Nagar.)


It is to bring to kind notice of all concerned and in particular the Advocates, who had applied for their empanelment in response to the notice dated 22.01.2019 that after the scrutiny of applications and decision taken in the meeting, following applications have been rejected, since they were not having required three years experience. Letter no. 2178, Dated 06.03.2019, to that effect has already been sent to the President District Bar Association Yamuna Nagar in this regard.

S.No./ Regt. No.	Name	Father Name	Address	Enrolment No.
Ynr 39	Sh. Sakar Ali Chauhan	Sh. Kher Deen	Village Baroli, Ynr	P/2020/2015
Ynr 117	Sh. Parvej Hussain	Sh. Siroj Hussain	Village Mandholi, PO Kalanor, Tehsil Jagadhri	P/58/2016

As far as, the other candidates are concerned, interaction shall be held with them in the Chamber of Sh. Chandra Shekhar, Ld. Additional District & Sessions Judge, Yamuna Nagar as per following schedule.

Sr. No.	Regt. No.	Date/Time
1.	Ynr 01 to Ynr 20	27.03.2019 at 4.30 P.M. onwards
2.	Ynr 21 to Ynr 40 (except Ynr 39)	28.03.2019 at 4.30 P.M. onwards
3.	Ynr 41 to Ynr 60	29.03.2019 at 4.30 P.M. onwards
4.	Ynr 61 to Ynr 135 (except Ynr 117)	30.03.2019 at 11:00 AM onwards

No separate notice is being issued to the individual candidate and if a candidate does not appears for the interaction as per above noted schedule then he/she shall be marked as absent and his/her name shall not be considered in the empanelment process.


(Arvind Kumar)
Chief Judicial Magistrate/Secretary,
District Legal Services Authority,
Yamuna Nagar